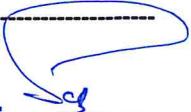


**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 128/ BB/ 2017		For hearing	Rule 6 of IB	Veer Steel Processors Vs Kirloskar Electric Company Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	
1.	SATISH JOHN SPT Legal	Adulic h. Petition. 

Counsel for petitioner is present. He has filed a memo seeking adjournment for compliance. He requested one week's time for compliance.

List it on 06.12.2017.

  
MEMBER (J)

  
MEMBER (T)